

Name of the Corporate Debtor: Spenta Enclave Private Limited; Date of commencement of CIRP: March 24, 2023; List of creditors as on: August 08,2023

List of operational creditors (Government dues)

Sl. No.	Details of Claimant		Details of claim received				Details of claim admitted						(Amount in Rs.)				
	Department	Government	Date of receipt	Principal Amount Claimed	Interest Amount Claimed	Amount claimed	Principal Amount Admitted	Interest Amount Admitted	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable	Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
1	Income Tax	Central	17-04-2023	269460075	32335209	301795284	0	0	0	Assessment Dues under Appeal	No	No	0	0	0	301795284	
2	CGST -IX Mumbai South Commissionerate	Central	27-06-2023	19018474	20061697	39080171	0	0	0	Demand during Moratorium and under appeal	No	No	0	0	0	39080171	
<b>2</b>	<b>Total</b>			<b>28,84,78,549</b>	<b>5,23,96,906</b>	<b>34,08,75,455</b>	-	-	-	<b>0</b>		<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>34,08,75,455</b>	